



Central Administrative Tribunal Principal Bench, New Delhi

C.P. No.191/2020 in O.A. No.910/2020

Thursday, this the 8th day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Pankaj
s/o Sh. Satnarayan
r/o House No.93-B, Naveen Palace, Kali Piou
Jharoda Kalan, Delhi – 110 072

...Applicant

(By Advocate: Mr. Ram Kumar)

VERSUS

1. Shri V S Singh, IAS
Secretary
DSSSB GNCTD,
FC-18, Institutional Area
Karkardooma, New Delhi – 110 092

...Respondent

(By Advocate: Ms. Esha Mazumdar)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

This contempt case is filed alleging that the respondents did not comply with the order dated 17.07.2020 passed by this Tribunal in O.A. No.910/2020. The O.A. was disposed of with direction that the respondents shall process the case of the applicant along with other similarly situated candidates. Today, it is reported that the case of the applicant was considered and on

being selected, his dossier was forwarded to the user department and his name was nominated for the post.

2. In view of this development, the order passed by this order stands complied with. Accordingly, the C.P is closed. No costs.



(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

October 8, 2020
/dkm/sunil/vb/sd